NAME OF CORPORATE DEBTOR

ECO AUTO COMPONENTS LIMITED

DATE OF COMMNECMNET OF CIRP LIST OF CREDITORS AS ON

10.02.2023 03.03.2023

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

S. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims not	Amount of claims	Details in Annexure	Remarks,if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	conting ent claims	admitted	under verification		
1.	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		
2.	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		
3.	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0		
4.	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0		
5.	Operational creditors (Workmen)	0	0	0	0	0	0	0		
6.	Operational creditors (Employees)	0	0	0	0	0	0	0		
7.	Operational creditors (Government Dues)	2	2,64,27,224	2	2,64,27,224	0	0	0	Annexure-A	
8.	Operational creditors (other than Workmen, Employees and	0	0	0	0	0	0	0		

	Government Dues)								
9.	Other creditors, if any, (other than financial	0	0	0	0	0	0	0	
	creditors and operational creditors)								
Total		2	2,64,27,224	2	2,64,27,224				



Mansij Arya
Insolvency Professional
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Mansij Arya Insolvency Professional Interim Resolution Professional In the matter of Eco Auto Components Limited Reg. No. IBBI/IPA-002/IP-N00907/2019-20/12939

Reg. Address: 308-310, B. No-30-31, Aggarwal Chambers-II, Veer Savarkar Block, Shakarpur, Delhi-110092

EMail:cirp.eco@gmail.com; pcsmansij@gmail.com Corp. Office Add: B-182, Surajmal Vihar, Delhi-110092

Date: 04.03.2023

Place: Delhi

NAME OF CORPORATE DEBTOR DATE OF COMMNECMNET OF CIRP LIST OF CREDITORS AS ON

ECO AUTO COMPONENTS LIMITED 10.02.2023 03.03.2023

	Details of Claimant			Details of claim received		Details of claim admitted									
S.No.	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by security interest	Whether related party	% of voting share in CoC, if applicable	Amount of Contingent Claim	Amount of any mutual dues,that may be set off	Amount of claim not	Amount of claim under verification	Remarks if
1	Income Tax officer, faridabad	Income Tax	NA	24.02.2023	1883510	1883510	Demand	NA	NA	7.2	NA	NA	NA	NA	NA
2	Excise & Taxation Departme nt		NA	02.03.2023	24543714	24543714	Demand	NA	NA	92.8	NA	NA	NA	NA	NA

Mart.

Mansi Arya Insolvency Professional Reg. No. IBBUPAI-002/IP-N00907/2019-20/12939 Red. Add 306-310, B. No. 30-31, Aggarwal Chambers-2, Veer Sawarkar Block, Shakarpur, Delhi-110092 Mail: posmensig@gmail.com; Mob. 9716092482

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Date: 04.03.2023 Place: Delhi